

(b) At present there are approx. 430 aircraft operated by airlines and 600 aircraft under NSOP and general aviation. These aircrafts are maintained as per approved programmes.

Only Air India and Jet Airways have MRO capacity, which partially meets their requirement. All airlines have to depend on foreign MROs for their major maintenance checks.

(c) and (d) To encourage the MRO facility in India, Government has permitted FDI upto 100% in this sector. Apart from this, in the Budget 2012, exemption from basic and additional custom duty on imported parts and testing equipment for MRO of aircraft under specific category has been given.

Resource crunch in the ministry

485. PROF. SAIF-UD-DIN SOZ: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether, in view of the resource crunch being faced by the Ministry, it was expected at the society's level that internal reforms would be undertaken to effect economies and savings; and

(b) if so, the nature of the exercise that was undertaken by the Ministry?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) In so far as Civil Aviation Sector is concerned, Ministry of Civil Aviation advises concerned PSUs to effect economies and savings from time to time. This is a continuous process and no special drive in this regard has been undertaken. As regards budget of the main Ministry, pursuant to the directions of Ministry of Finance, all organisations receiving non-plan budget have been advised to impose a mandatory 10% cut on the non-plan expenditure excluding interest payment, repayment of debt, salaries etc.

Compensation for delay in delivery of dreamliner aircrafts

486. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there has been inordinate delay by Boeing Company in delivery of Dreamliner aircrafts to Air India;

(b) if so, the details thereof;

(c) whether Air India would claim compensation from Boeing Company for delaying the delivery of aircrafts; and

(d) if so, the amount of compensation worked out by the management of Air India?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. The delivery of 27 B787, which were due for delivery from September, 2008 to October, 2011, was delayed by Boeing due to production/design problems and various other reasons.

(c) and (d) Yes, Sir. Because of confidentiality Clause in the Purchase Agreement signed between Air India and Boeing, the quantum of compensation cannot be disclosed.

New airport at Jalgaon in Maharashtra

†487. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the construction work on the new airport at Jalgaon in Maharashtra has been completed;

(b) if so, the details thereof;

(c) if not, by when it would be completed; and

(d) the details of the amount spent so far on the construction of the said airport?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (d) Yes, Sir. Construction work on Phase I of the new airport at Jalgaon in Maharashtra to facilitate operation of ATR-72 type of aircraft has been completed at a cost of Rs. 61 crores and the airport was formally commissioned on 23rd March, 2012.

Measures for boosting aviation sector

488. SHRI KANWAR DEEP SINGH:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether all airlines in the country are making losses except Indigo;

†Original notice of the question was received in Hindi.